



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,19th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/5926/2023	ROMJAN ALI SHEIKH AND 6 ORS Versus ASSAM PETROLEUM LIMITED AND 3 ORS	MR. M K MISRA MR T RAJBONGSHI MR. B P SINHA	MR. S SARMA(r-1) MR. R HAZARIKA(r-1) MR B P SARMAH(r-1) B SAHA (r-1) SC, G M D A
2	WP(C)/6678/2023	UTPAL BRAHMA AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR F HAQUE	SC, N C T E SC, SEC. EDU. SC, BTC
3	WITH WP(C)/3079/2021	UTPAL BRAHMA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, SEC. EDU. SC, BTC
	WITH I.A.(Civil)/1314/2021 in WP(C)/3079/2021	UTPAL BRAHMA AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR A DASGUPTA MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, SEC. EDU.
4	WITH WP(C)/3604/2021	SEEMA BAKSHI AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR F HAQUE	GA, ASSAM R SARMAH (R-5) MR J BORAH (R-5) MR. K KAKOTI (R-5) SC, N C T E SC, SEC. EDU. SC, U G C
5	WITH WP(C)/5733/2021 CAVT. NO. 07252/021,	SEEMA BAKSHI Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR F HAQUE	MR. M U MONDAL MR K ISLAM SC, SEC. EDU. FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 19/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
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15)	MR S SARMA	17-06-2024	To	15-07-2024
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17)	MR S BORTHAKUR	19-06-2024	To	19-06-2024
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19)	MR B PRASAD	19-06-2024	To	19-06-2024



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JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2432/2017	JAGADISH RAJBONGSHI and 3 ORS. Versus THE STATE OF ASSAM and 22 ORS.	MR. K K DUTTA MR.B GOGOI MR.P NAYAK	MR.T J MAHANTA Sr.Adv.R-2and3 GA, ASSAM MS.P BHATTACHARYA(R-2&3) MR.A BARUA(R- 2&3)
2	WP(C)/1595/2022 WITH WP(C) 2611/2022	BHUBAN CH. GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS D DUTTA	GA, ASSAM MS. N BORDOLOI SC, REVENUE
3	WP(C)/6145/2023	JARJINA YASMIN ANSARI Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS MR. B C DEKA D BARUAH	SC, ELEM. EDU MR. A K AZAD (R-8) MR. S R BARBHUIYA (R-8) MR M HUSSAIN (R-8) MR. T AHMED (R9) MS S DAS (r-7)
4	WP(C)/6162/2023	UPEN CHANDRA KUMAR Versus THE UNION OF INDIA AND 11 ORS	MR. B K DAS MR S SARMAH	GA, ASSAM MR. D BHATTACHARJEE (R-9,10,11) MR. S S ROY (r-1) MR. S D ROY (R-9,10,11) DY.S.G.I. SC, REVENUE
5	WP(C)/6850/2023	REBEKA RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. M ISLAM MS A KHATUN	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/4582/2014	SAHIDUR RAHMAN Versus THE STATE OF ASSAM and 7 ORS,	MR.J MOLLAH MR.S ISLAM MRA HAWARI	
2	WP(C)/2113/2016	MD. BAHARUL ISLAM Versus THE STATE OF ASSAM AND 13 ORS	MR.M A I HUSSAIN MRA R BHUYAN MR.S H ZAMAN	GA, ASSAM MD. M H CHOUDHURY (R7) MD.A HUSSAIN(R- 14) MR E AHMED SC, SECONDARY EDUCATION MR. V ACHUMI (R7) MR.A S CHOUDHURYR- 14 SC, FINANCE
3	Crl.Pet./899/2018	ARIFA BEGUM Versus JAGADISH DEKA AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPADHYAY	PP, ASSAM
4	PIL/81/2023	MINAZ UDDIN AND 5 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU	GA, ASSAM MS P AGARWAL (r- 8,9,10,11) MR. B J DAS (r-8,9,10,11) SC, REVENUE
5	I.A.(Civil)/3620/2023 in WA/11408/2023	NUMALIGARH REFINERY LTD. AND 2 ORS. Versus IQUBAL SINGH AND ANR.	MR. D SAHU MR. R S MISHRA	SC, GST
	WITH WA/11408/2023 (Filing Number)	NUMALIGARH REFINERY LTD. AND 2 ORS. Versus IQUBAL SINGH AND ANR. B	MR. D SAHU	
6	WA/117/2024	DR. AMIT SWARNAKAR Versus THE STATE OF ASSAM AND 3 ORS	MR.A SARMA MR.K PAUL MR D K DEY MR.J P CHAUHAN MS. R VERMA	SC, APSC SC, HEALTH

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